Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

(CIRCUIT SITTING AT NAINITAL)

Dated: This the **27th** day of **June** 2019

Original Application No. 331/00077 of 2015

Hon'ble Ms. Ajanta Dayalan, Member - A Hon'ble Mr. Rakesh Sagar Jain, Member - J

Ganesh Singh

.....Applicant

By Adv: Ms. Akansha Gaur

VERSUS

Union of India and others

.....Respondents

By Adv: Shri T.C. Agarwal

ORDER

By Hon'ble Ms. Ajanta Dayalan, Member – A

List revised. None for the applicant. Shri T.C. Agarwal, learned

counsel for the respondents is present.

2. Learned counsel for the respondents states that the applicant is not

being represented on last so many occasions and the counsel herself has

not been appearing for the last six months.

3. We find that on the last four occasions i.e. 18.02.2019, 22.04.2019,

225.05.2019 and 24.06.2019, either none was present for the counsel for

the applicant or the proxy counsel appeared and at his request, the case

was adjourned.

4. It is clear from the above that that the applicant has lost interest in

pursuing this case. Accordingly, the OA is dismissed in default and for

non-prosecution.

(Rakesh Sagar Jain) Member – J

(Ajanta Dayalan) Member - A

/pc/